

University, Ludhiana and Indian Council of Agricultural Research have tested the nutritious value of the Raharia and Mabhana fruit grown only in Mithila, Bihar;

(b) if so, the results thereof;

(c) the steps taken to promote the production of Raharia & Mabhana fruit in other parts of the country; and

(d) the steps taken to increase the production of pulses, oil-seeds and Sugar-cane in Northern India?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI K.C. LENKA): (a) No, Sir.

(b) Question does not arise.

(c) An *ad-hoc* scheme on Makhana entitled 'Collection and evaluation of Gorgan nut germplasm grown in Bihar and West Bengal' has been sanctioned by the ICAR at Rajendra Agricultural University Pusa, Bihar for 3 years.

(d) New varieties of pulses (9), oilseeds (45) and Sugar-cane (2) having improved yield, better quality and resistance to pests and diseases have been developed. Package of practices to increase their production have been recommended.

[English]

Development of Agriculture in Kerala

1464. SHRI THAYIL JOHN ANJALOSE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government propose to launch any new schemes for the development of agriculture in Kerala,

(b) if so, the details thereof;

(c) whether the Government of Kerala

has submitted any proposal to the Union Government to provide additional assistance under the Integrated programme for Rice Development;

(d) if so, the details thereof; and

(e) the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN) (a) and (b). No new Central Scheme specifically for Kerala is being considered at present.

(c) to (e). As proposed by Government of Kerala, Government of India have already included five districts – Ernakulam, Alleppy, Trichur, Palaghat and Malappuram – under Integrated Programme for Rice Development. However, no new proposal has been received from Govt. of Kerala to provide additional assistance under the Integrated Programme for Rice Development.

Inclusion of Manipuri Language in Eighth Schedule of the Constitution

1465. SHRI VIJAY KUMAR YADAV: SHRI YAIMA SINGH YUMNAM:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether attention of the Government has been drawn to the ongoing agitation launched by the students' union in Manipur for inclusion of Manipuri language in the Eighth Schedule of the Constitution;

(b) whether use of Hindi and other languages have been boycotted in the State;

(c) if so, the details thereof; and

(d) the Government's reaction thereto?